

Case validity certificates to the Dhangar families

*232.DR. VIKAS MAHATME: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether any study has been conducted to ascertain whether the Dhangar community, listed as a Vimukta Jati and Nomadic Tribe (VJNT) in Maharashtra, is indeed the same as the Dhangad community who are listed as a Scheduled Tribe;

(b) if so, the details thereof and the reasons why both the communities are not treated equally as far as affirmative action and reservation benefits are concerned;

(c) whether any survey has been conducted to ascertain the number of Dhangar families in Maharashtra;

(d) if so, whether all the families have been provided caste validity certificates; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) and (b) The Ministry of Tribal Affairs has not got any such study conducted nor received any report of such a study. However, in 2005, the State Govt. of Maharashtra, sent the comments of Tribal Research and Training Institute (TRI), Government of Maharashtra, Pune, informing that 'Dhangar' community is totally different from 'Oraon', 'Dhangad' community.

(c) to (e) Ministry of Tribal Affairs is nodal Ministry for specification of a community as Scheduled Tribe under Article 342 of Constitution of India. The responsibility for issuance of Scheduled Tribe certificates and verification of social status rests with the concerned State Government/UT Administration. However, Scheduled Tribe Certificate cannot be issued to a community not listed as a Scheduled Tribe.

डा. विकास महात्मे: सभापति जी, मैं आपके माध्यम से यह जानना चाहता हूँ कि "धनगर" और "धनगर" एक ही होने के नाते क्या अनुसूचित जनजाति यानी शैड्यूल्ड ट्राइब्स के आरक्षण का लाभ "धनगर" कम्युनिटी को दिया जा सकेगा?

श्री जुएल ओराम: सभापति जी, माननीय सदस्य का प्रश्न था कि क्या "धनगर" कम्युनिटी के बारे में कोई स्टडी हुई है? 2005 में ट्राइबल रिसर्च एंड ट्रेनिंग इंस्टीट्यूट, पुणे ने एक रिपोर्ट दी,

जिसमें "धनगर", जो महाराष्ट्र के शेड्यूल में आती है, वह "ओरांव" की एक sub-community है। धनगर एक अलग community है, यह उसकी रिपोर्ट है। इसलिए यह जो रिपोर्ट है, यह ओरांव की एक sub-community के संबंध में है।

डा. विकास महात्मे: सर, मैं आपके माध्यम से मंत्री महोदय से कहना चाहूंगा कि सरकार काम कर रही है, लेकिन मैं यह जानना चाहता हूँ कि इस आरक्षण का लाभ धनगर कम्युनिटी को कैसे दिया जाएगा? क्या इसके बारे में सरकार की सकारात्मक सोच है?

श्री जुएल ओराम: सर, राज्य सरकार और भारत सरकार के बीच पत्राचार चल रहा है। अगर यह set right हो जाएगा, तो आगे इनको इसका लाभ मिल सकता है।

Visit of Foreign Minister of France

*233.SHRI SANJAY RAUT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Foreign Minister of France has visited India recently and if so, the details thereof;

(b) whether both the countries have reviewed their bilateral relations and if so, the details and the outcome thereof;

(c) whether Rafale deal, after Supreme Court's verdict, or any other issues figured in the discussions; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ):
(a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) Yes. The Minister of Europe and Foreign Affairs of the Republic of France, Mr. Jean-Yves Le Drian, accompanied by senior officials, visited India from 14 to 15 Dec. 2018.

On 14 Dec. 2018, Minister Le Drian visited Mumbai, where he had a call on the Chief Minister of Maharashtra, Shri Devendra Fadnavis. In Mumbai, Minister Le Drian interacted with Indian and French personalities from the film, television and tourism industries and announced the setting up the first Indo-French fund for developing scripts for co-productions.

On 15 Dec. 2018, External Affairs Minister Smt. Sushma Swaraj held delegation-level talks with Minister Le Drian in New Delhi. The two sides reviewed the broad gamut